

PATNA HIGH COURT LEGAL SERVICES COMMITTEE, PATNA

NOTICE

Having considered the applications received from Ld. Advocate in connection with empanelment of online module for Nyaya Bandhu/Pro-Bono in terms of letters No.A2J/Probono/08/17 dated 24.06.2020, 10.09.2020 and 16.10.2020 of Ministry of Law and Justice, Department of Justice, Government of India, the Hon'ble Chairperson, Patna High Court Legal Services Committee has been pleased to empanel following Ld. Advocates as Pro-Bono/Nyaya Bandhu:-

Sl.No.	Name of Advocates	AOR. No.	Enrolment No.	Mobile No.	E-mail Id
1	Mr. Deepak Kumar Singh	2164	366/80	9835239212	deepak.kumar.singhphc@gmail.com
2	Mr. Ajay Kumar Thakur	---	1421/1980	7645903551	officialemailadv@gmail.com
3	Mr. Gyan Prakash	3210	190/94	9835296541	gyanprakashadvocate87@gmail.com
4	Mr. Lakmesh Marvind	02730	7808/99	9852889420	lakmeshmarvind@gmail.com
5	Ms. Anukriti Jaipuriyar	07238	2445/07	8986903291	anukriti.jai@gmail.com
6	Mr. Pratyush Kumar	7262	1769/12	9798888833/ 9470635456	bhagwatvatsal@gmail.com
7	Mr. Pankaj Kumar Sinha	---	BR/432/2019	6204433706	advpksinhaphc@gmail.com
8	Ms. Vaishnavi Singh	---	BR/947/19	7838020604	vaishnavi_singh09@yahoo.in
9	Mr. Kumar Pranav	--	BR/1030/21	7049696708	kpranav057@gmail.com
10	Mr. Ritwik Thakur	---	BR/1618/21	9930585692	ritwikthakur10@gmail.com

All aforesaid Ld. Advocates, who have been selected for empanelment as Pro-Bono / Nyaya Bandhu, are hereby directed to install Nyaya Bandhu App from Google Play Store/ IOS and registered themselves on the online portal of Nyaya Bandhu i.e. on www.probono-doj.in.

They are further directed to give an undertaking to undersigned within 07 days from issuance of this Notice that "I have read and understood the terms and conditions of the Nyaya Bandhu Panel as prescribed in the SOP available on www.probono-doj.in and I hereby agree to abide by the same and accept them unconditionally".

By Order,

Dated:-16.08.2023

Sd/-

Registrar-cum-Secretary,
Patna High Court Legal Services Committee

UNDERTAKING

I, _____, do hereby undertake and accept that I have carefully read and understood the terms and conditions of the Nyaya Bandhu Panel as prescribed in SOP available on www.probono-doj.in and I do hereby affirm that I will abide by the terms and provisions of Pro-bono/Nyaya Bandhu during my empanelment as Nyaya Bandhu/Pro-Bono Panel in the Patna High Court.

Signature:.....

Name:.....

AOR:.....

Enrolment No.....